

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 96 OF 2015

Dated: 25th October, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Kerala State Electricity Board Ltd. Appellant(s)
Versus
Kerala State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Ms. Arushi Singh

Counsel for the Respondent(s) : ----

ORDER

Learned counsel, Ms. Arushi Singh, appearing for the Appellant submitted that, a short adjournment in this case may kindly be granted on the ground that the arguing counsel for the Appellant, Mr. P.V. Dinesh is not keeping well today.

None appeared on behalf of the Respondents.

List the matter on **04.12.2018**, as requested.

(S. D. Dubey)
Technical Member
vt/pk

(Justice N. K. Patil)
Judicial Member